

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 165 of 2011 &
IA No. 251 of 2011**

Dated : 27th February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttar Haryana Bijli Vitran Nigam Limited ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anukul Raj

**Counsel for the Respondent(s): Ms. Shikha Ohri for R.1
Mr. Kapil Gupta for R.3 & 11**

ORDER

Pleadings are complete. We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **19.03.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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